

- (ii) A cash support of ₹ 3975 crore to Air India, inclusive of ₹ 1630 crore already infused in AI in FY 2018-19.
- (iii) Provide a Government Guarantee of ₹ 7600 crore, inclusive of ₹ 3000 crore already provided to AI in F.Y. 2018-19, to raise new debt for payment of stretched liabilities.

Looking to wrap up the sale of state-run airline

1784. SHRI RITABRATA BANERJEE : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government is looking to wrap up the sale of State-run airline Air India by March;
- (b) if so, the details thereof and the reasons therefor;
- (c) if so, what will happen to the existing employees of Air India; and
- (d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI) : (a) to (d) The Government is committed to the disinvestment of Air India. Air India Specific Alternative Mechanism (AISAM) has, *inter-alia*, approved the 100 per cent sale of Government of India stake in Air India along with Air India Express Ltd. and Air India stake in AISATS. The preparation of Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the strategic disinvestment of Air India is in process, the contours of which will be decided by AISAM. While finalizing the Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the strategic disinvestment of Air India, the AISAM would consider the matters related to the existing employees of Air India.

NCRB data on riots

1785. SHRI SYED NASIR HUSSAIN : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether recent National Crime Records Bureau (NCRB) data shows that number of riots in India have decreased but have become more intense, the number of riots have decreased by 5 per cent but the number of victims have increased by 22 per cent, if so, the reasons therefor;